

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 31/2003

This the 5th day of February, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Kamini Gupta
SI in Delhi Police
(PIS No.27870001)
R/o 426, PTS,
Malviya Nagar, New Delhi.

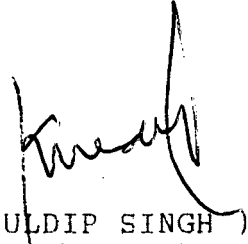
(By Advocate: Sh. Anil Singhal)

Versus

1. Jt. Comm. of Police,
(Operations), PHQ,
IP Estate, New Delhi.
2. Sandeep Goel
DCP (FRRO)
R.K.Puram, New Delhi.

O R D E R (ORAL)

Applicant wants to make some representations, so he
wants to withdraw the OA. OA is dismissed as withdrawn.


(KULDIP SINGH)
Member (J)

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